

The High Court of Kerala

46332

Kochi- 682 031
Dated- 23.5.2018

Proceedings

High Court establishment- Filling up of vacancies in the categories of Deputy Registrar, Assistant Registrar (H.G.) and Assistant Registrar, High Court on temporary basis- posting back of Finance Officer- orders issued.

- Read :
1. Rule 21 of the Kerala High Court Service Rules, 2007.
 2. High Court proceedings No.A5- 808/2018 dated 20.3.2018.
 3. High Court proceedings No.A5- 808/2018 dated 14.3.2018.
 4. Rule 17 of the Kerala High Court Service Rules, 2007.
 5. Submission dated 27.4.2018 from Sri.Narayanan Moothath D., Finance Officer, High Court.

Order No.A5- 44403/2018

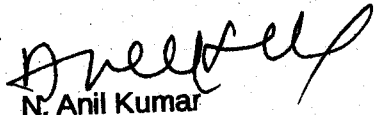
1. Smt.G.Rathi, Assistant Registrar(H.G), High Court in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 on temporary basis under the rule read (1) above vice Sri.A.Victor, Deputy Registrar proceeded on leave preparatory to retirement, as per High Court proceedings read (2) above. Smt.G.Rathi will hand over the charge of Assistant Registrar to Sri.N.V.Paul (SI.No.5) and will take charge as Deputy Registrar, High Court from Sri.M.Sebastian Joseph, Deputy Registrar, High Court, forthwith.
2. Sri.P.Devendrakumar, Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 is promoted as Assistant Registrar (H.G), High Court in the scale of pay of Rs.68700-110400 w.e.f 21.5.2018 F.N., on temporary basis under the rule read (1) above vice Sri.P.Jayakumar, Assistant Registrar(H.G) proceeded on leave preparatory to retirement, as per High Court proceedings read (3) above. As there is no change of duty involved, Sri.P.Devendrakumar need not take charge in the newly promoted post/ hand over charge of the post.
3. Smt.A.T.Mini, Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 is promoted as Assistant Registrar (H.G), High Court in the scale of pay of Rs.68700-110400 forthwith, on temporary basis under the rule read (1) above vice Smt.G.Rathi (SI.No.1), promoted as Deputy Registrar, High Court as above. As there is no change of duty involved, Smt.A.T.Mini need not take charge in the newly promoted post/ hand over charge of the post.

p.t.o

4. Sri.Narayanan Moothath D., Finance Officer, High Court in the scale of pay of Rs.77400-115200 is posted back on his request read (5) above, as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000. He is accommodated in the vacancy vice Sri.P.Devendrakumar (Sl.No.2) promoted as Assistant Registrar(H.G), High Court as above. He will take charge as Assistant Registrar from Smt.M.B.Usha, Assistant Registrar, High Court, forthwith. Sri.Narayanan Moothath D., is put in full additional charge of Finance Officer, High Court until further orders.

5. Sri.N.V.Paul, Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 on temporary basis under the rule read (1) above vice Smt.A.T.Mini (Sl.No.3), promoted as Assistant Registrar (H.G.), High Court as above. Sri.N.V.Paul will hand over the charge of Filing Scrutiny Officer to Sri.C.G.Suresh Kumar, Filing Scrutiny Officer, High Court and will take charge as Assistant Registrar, High Court from Smt.G.Rathi (Sl.No.1), forthwith.

(By Order)


N. Anil Kumar
Registrar General

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (6 copies)
The Sub Treasury Officer, Ernakulam.
The Director, Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Deputy Registrars concerned, High Court
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars concerned, High Court
The Accounts Officer, High Court.
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration), High Court
The Finance Wing, High Court.
The Kerala Judicial Academy, Athani
The G (Accounts- I, II & III) Sections, High Court
The I.T. Section, High Court (for publishing in the High Court website)*
The P.R.O. Section, High Court
The 'H' Section, High Court
The 'J' Section, High Court
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.